

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

Order No. 96

Dated 11.04.2020

In view of e-mail dated 09.04.2020 of the Registrar General, Hon'ble High Court, Calcutta, as the POC SO Courts are required to be functional, the following Staff members of Hooghly, Sadar, Chandernagore, Serampore and Arambagh Sub-Division are directed to attend their duties at the said POC SO Court against their names on 15.04.2020, positively.

Name of the Sub-Division	Name of the POC SO Court	Deputed Staff for Duty at POC SO Court on 15.04.2020
Hooghly, Sadar	Additional District & Sessions Judge, 2 nd Court, Hooghly, Sadar	1. Sri Gouray Ghosh, L.D. Assistant, Additional District & Sessions Judge, 2 nd Court, Hooghly, Sadar 2. Sri Anirban Dey, Group-'D' Additional District & Sessions Judge, 2 nd Court, Hooghly, Sadar 3. Sri Rajib Nandy, Group-'D' Additional District & Sessions Judge, 2 nd Court, Hooghly, Sadar
Chandernagore	Additional District & Sessions Judge, Chandernagore, Hooghly	1. Chanchal Biswas, Sheristadar, Civil Judge (Jr. Divn), Additional Court, Chandernagore, Hooghly 2. Durgapada Das, Copying Department (Civil Wing), Chandernagore
Serampore	Additional District & Sessions Judge, 1 st Court, Serampore, Hooghly	1. Sri Souvik Bhar, L.D. Assistant, Additional District & Sessions Judge, 1 st Court, Serampore, Hooghly 2. Sri Nitish Ghosh, Process-Server, Judge-in-Charge, Nezarath Department, Serampore, Hooghly
Arambagh	Additional District & Sessions Judge, 1 st Court, Arambagh Hooghly	1. Sri Susovan Mukherjee, L.D. Assistant, Additional District & Sessions Judge, 1 st Court, Arambagh 2. Baidyanath Bhakta, Office Peon, Additional District & Sessions Judge, 1 st Court, Arambagh

The Chairman of Vehicle Committee of Hooghly Sadar, Chandernagore, Serampore, Arambagh Sub-Division are requested to arrange vehicles for to and fro journey for the above mentioned deputed staff members of this Judgeship on the aforesaid date (i.e. on 15.04.2020), if required.

A copy of e-mail dated 09.04.2020 of the Registrar General, Hon'ble High Court, Calcutta is enclosed herewith as ready reference.

Sd/-
District Judge, Hooghly